

Central Administrative Tribunal
Principal Bench, New Delhi

O.A. No. 2087/2004

Friday, this the 27th day of August, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

Babu Ram, S/o late Shri Munshi Ram
R/o 114, Sunder Park
Shastri Nagar, Delhi-31

..Applicant

(By Advocate: Ms. Amrita Narayan)

Versus

Lok Nayak Jai Prakash Narain Hospital
Through its Medical Superintendent
Maulana Azad Medical College
1, Jawahar Lal Nehru Marg, New Delhi-1

..Respondent

ORDER (ORAL)

The applicant had applied for the post of Mate. It is stated that the appointment letter had been issued on 26.7.2004. In pursuance of the same, the applicant had proceeded to Lok Nayak Jai Prakash Narain Hospital, but on 28.7.2004, i.e., just after two days, the appointment letter has been withdrawn without giving any reasons. The applicant submitted notice to the Medical Superintendent in this regard.

2. Taking stock of these facts, particularly when the order dated 28.7.2004, which is impugned in the petition, is a non-speaking order, it is directed that the Medical Superintendent would consider the notice, a copy of which dated 17.8.2004 (Annexure A-5) and inform the applicant as to why the appointment letter had been withdrawn. This exercise shall be done within a period of one month from the date of receipt of a copy of this order. This order is being passed keeping in view the fact that seemingly no decision on the notice served by the applicant has been taken and in that view of the matter, the rights of the respondent are not likely to be affected.

3. OA is disposed of.

Naik
(S. K. Naik)
Member (A)

/sunil/

18 Ag
(V. S. Aggarwal)
Chairman